350	Written Answers	to [RAJYA SAB	HA]	Unstarr	ed Questions
1	2	3	4	5	6	7
28.	Tripura	10394	27094	23374	20344	15910
29.	Uttar Pradesh	0	370663	614	298895	268968
30.	Uttarakhand	531	38526	1562	30789	*
31.	West Bengal	139452	132453	322114	473063	412064
	Dadra and Nagar Haveli	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0
	Total	930589	1457656	3437500	5370068	3526641

^{*}Information not provided by State/UT.

Extending train services in Kerala

3145. SHRI K.J. ALPHONS: Will the Minister of RAILWAYS be pleased to state:

- (a) by when Hamsafar Express operating between Bangalore and Kochuveli would be made a daily train; and
- (b) whether Railways would take steps to extend Bangalore-Coimbatore Uday Express to Ernakulam?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) At present, there is no proposal to increase the frequency of 16319/16320 Kochuveli-Krishnarajapuram Humsafar Express from bi-weekly to daily.

(b) Extension of 22665/22666 Coimbatore Jn.- KSR Bengaluru Uday Express upto Ernakulam is not operationally feasible, at present. However, extension of train services is an on-going process on Indian Railways, subject to operational feasibility, traffic justification, availability of resources, etc.

Insurance scheme for railway passengers

3146. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of RAILWAYS be pleased to state:

(a) when was the optional travel insurance scheme for railway passengers introduced;

- 351
- the money collected under the above scheme since implementation, yearwise and zone-wise;
 - the details of sum assured under the above scheme;
- the details of compensation paid to victims or their family members since introduction of the scheme, year-wise and zone-wise;
- whether it is a fact that earlier, between 2017 and 2018, the insurance cover was made available for free but was charged for again in September, 2018; and
 - if so, the reasons therefor? (f)

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The Optional Travel Insurance Scheme was introduced w.e.f. 01.09.2016.

The Insurance premium collected under the scheme since implementation, upto February, 2020 is as follows:-

Year	Period	Premium Amount Collected from Passengers (` in crores)
2016-17	(01.09.2016-09.12.2016)	2.56
	(10.12.2016-31.03.2017)	8.46
		(Free to passengers during this period,
		premium paid by IRCTC)
2017-18	(01.04.2017-31.08.2018)	38.54
		(Free to passengers during this period,
		premium paid by IRCTC)
2018-19	01.09.2018-31.03.2019	8.53
2019-20	01.04.2019-29.02.2020	12.71

Since the premium is directly collected by the Insurance Companies, zone-wise data is not available.

- The Sum assured under the Scheme is as follows:-(c)
- In case of Death ` 10 lakh;
- Permanent Total Disability ` 10 Lakh;

- (iii) Permanent Partial Disability up to ` 7.5 Lakh;
- (iv) Hospitalization Expenses for Injury ` 2 Lakh;
- (v) Transportation of mortal remains ` 10 Thousand.
- (d) The details of compensation (insurance claim) paid by insurance companies to the victims or family members since introduction of the scheme are as follows:-

[RAJYA SABHA]

Year	Claims paid by Insurance Companies (` in crores)
2016-17	0.76
2017-18	3.59
2018-19	6.12
2019-20	3.53

- Note:- 1. The insurance claims paid in a year may not be related to the accidents/causalities in that year alone. The amount depends upon the number of cases which are finalized and payment made in a particular year irrespective of the year(s) in which the accidents/causalities took place.
 - Since, the Insurance claims are directly settled by the companies, Railways have no zone-wise data.
 - The insurance claims paid by insurance companies during 2019-20 are due to Untoward incidents as defined hi Section 123(C) read with Section 124A of the Railways Act, 1989.
 - (e) Yes, Sir.
- (f) As directed by Ministry of Finance to promote digital/cashless transaction, the insurance cover was made free from 10.12.2016 to 31.08.2018 to all passengers buying Confirmed/RAC online/e-tickets from IRCTC website.

Since Ministry of Finance refused to reimburse the premium to IRCTC beyond 31.08.2018, Ministry of Railways decided to again charge premium from the passengers opting for insurance from 01.09.2018.

Disaster management and safety at railway stations

†3147. SHRI OM PRAKASH MATHUR: Will the Minister of RAILWAYS be pleased to state the details of the provisions made at railway stations to deal with the issues of disaster management and railway safety?

[†]Original notice of the question was received in Hindi.